

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252(ND)/2018

IN THE MATTER OF:

M/s FM Legal Circle Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 25.07.2019

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

:Aman Bhatnagar, Adv.

For the Corporate Debtor

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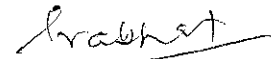
For the Income Tax

: Ajit Sharma, Asutosh, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 13.09.2019

due to paucity of time.



(Prabhat Kumar Sharma)

Court Officer

Varinder Kumar